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Title: Need to pay salary as per revised UGC pay scale to the University and College teachers.

SHRI PRABODH PANDA (MIDNAPORE): Sir, I would like to raise a very important issue which is related to the lakhs of teachers who are working in the State Universities and State colleges.

I draw the attention of the HRD Ministry and the Minister of the Union Government to the protracted problem of non-payment of arrears of salaries of University and State college teachers. The pay scale has been revised since 1st January, 2006. As per the decision, the Union Government has to share 80 per cent of the salaries and twenty per cent rests upon the State Governments. Recently, a condition has been imposed. It was not in the guidelines. A condition has been imposed saying that the State should increase the retirement age to 65 years. This condition has been imposed. The Minister himself met the organization and the problems have been given to the Minister. It is still lying with the Finance Department. It is reported that the Expenditure Secretary is not willing to clear the file. In this scenario, there is no other way but to launch the movement across the country. Lakhs and lakhs of teachers working in the State Universities and colleges are in the street. They are going to observe '*jail bharo*' movement from tomorrow.

So, I would request, through you, to the Government to take it seriously so that the long-pending, protracted problem is solved. Teachers should not come on street for that genuine and legitimate demand. They are not begging it from the Union Government. They are entitled to take all this. So, I urge upon the Union Government to take this matter very urgently.

SHRI SHIVKUMAR UDASI (HAVERI): I would like to associate myself with the views expressed by Shri Prabodh Panda.